



File No. 10/03/2024-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 2<sup>nd</sup> May 2024

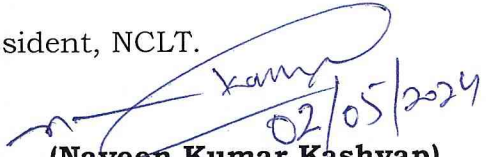
**ORDER**

1. The following benches of the National Company Law Tribunal are having vacation in the month of May 2024 and Competent Authority has approved the Vacation Benches as mentioned below:

S. No.	Period	Bench	Vacation Bench
1	<b>Bengaluru</b>	03.05.2024 to 17.05.2024	Shri Deep Chandra Joshi, Member (J)  Shri Rajeev Mehrotra, Member (T)
2	<b>Kochi</b>	06.05.2024 to 17.05.2024	Shri Praveen Gupta, Member (J)  Shri Ashish Verma, Member (T)
3	<b>Chennai</b>	13.05.2024 to 24.05.2024	Shri Sanjiv Jain, Member (J)  Shri Venkataraman Subramaniam, Member (T)
4	<b>Hyderabad</b>	13.05.2024 to 24.05.2024	Dr. N.V. Ramakrishna Badarinath, Member (J)  Shri Charan Singh, Member(T)
5	<b>Cuttack</b>	13.05.2024 to 27.05.2024	Shri H. V. Subba Rao, Member (J)  Shri K. K. Singh, Member (T)
6	<b>Ahmedabad</b>	20.05.2024 to 31.05.2024	Shri Shammi Khan, Member (J)  Shri Umesh Kumar Shukla, Member (T)

<b>7</b>	<b>Amaravati</b>	20.05.2024 to 31.05.2024	Shri Rajeev Bhardwaj, Member (J)  Shri Umesh Kumar Shukla, Member (T)
<b>8</b>	<b>Mumbai</b>	24.05.2024 to 28.05.2024	Shri KR Saji Kumar Member (J)  Shri Sanjiv Dutt Member (T)
		29.05.2024 to 31.05.2024	Ms. Reeta Kohli Member (J)  Shri Sanjiv Dutt Member (T)
<b>9</b>	<b>Kolkata</b>	27.05.2024 to 07.06.2024	Ms. Bidisha Banerjee, Member (J)  Shri Arvind Devanathan, Member (T)

2. During the vacation **only urgent matters** at NCLT Benches shall be taken up by subject to availability of the Hon'ble Member (s). Hon'ble Member (s) shall grant hearing to the urgent matters as per their convenience.
3. The Vacation Benches shall be conducted through Video Conference.
4. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
5. The registry shall remain open during the Vacation.
6. This issues with the approval of Hon'ble President, NCLT.

  
 (Naveen Kumar Kashyap)  
 Registrar

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1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.